

(b) if so, what prompted the Kerala Government in arriving at this decision, and

(c) whether some State Governments are sending their agriculturist families to Madhya Pradesh?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). The Government of Kerala had agreed to the settlement of some landless families in the Panna District of Madhya Pradesh provided the irrigation facilities, construction of dams and certain other facilities were made available to the settlers. As irrigation facilities could not be introduced in this area by the Government of Madhya Pradesh, the Kerala Government suggested that the scheme should be deferred till the irrigation facilities could be provided, as otherwise the Kerala families would find it difficult to maintain themselves by cultivation under purely rain-fed conditions.

(c) No.

Telephone Exchange in Tonk District

1564. { Shri Kesar Lal:
Shri Yashpal Singh:
Shri Onkarlal Berwa:

Will the Minister of Transport and Communications be pleased to state:

(a) whether there is any telephone exchange in Tonk District (Rajasthan);

(b) if not, the reasons therefor; and

(c) whether there is any scheme under the Third Plan to instal an exchange there?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) Two exchanges at Tonk and Newai in Tonk District (Rajasthan) exist.

(b) Does not arise.

(c) Exchanges at Malpura and Deoli have also been sanctioned and will be opened on receipt of stores.

Railway Bridge at Sawai Madhopur

1565. { Shri Kesar Lal:
Shri Yashpal Singh:
Shri Onkarlal Berwa:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is no railway bridge at Sawai Madhopur (Rajasthan) railway station;

(b) whether a survey in this connection was carried out by the Railway authorities some time back; and

(c) if so, the report of such a survey and the action taken thereon?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan):

(a) to (c). From the Hon'ble Member's Question, it is not clear whether a foot-over bridge or road over-bridge is referred to. The position in respect of each is as under:—

Foot over-bridge

A foot over-bridge is proposed to be provided along with the doubling of the Broad gauge line to connect the up and down platforms.

Road over-bridge

Railways take up construction of over/under bridges in place of the existing level crossing wherever the State Governments recommend and provide necessary funds towards their share of the cost, indicating relative priority. The scheme for a road over-bridge at Sawai Madhopur was tentatively included by the State Government in their proposals for over/under bridges during the Third Plan period. This scheme will be planned for execution by the Railway as soon as the State Government communicate their final decision indicating the year in which they would be able to provide their share of the cost of the work.